

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF JAWARIA ENTERPRISES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jawaria Enterprises Private Limited
2.	Date of incorporation of corporate debtor	15-12-2016
3.	Authority under which corporate debtor is incorporated / re4gistered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2016PTC288498
5.	Address of the registered office and principal office (if any) of corporate debtor	402, Corporate Annexe, Sonawale Lane, Near Udyog Bhavan, Goregaon East, Mumbai-400063
6.	Insolvency commencement date in respect of corporate debtor	30-11-2021
7.	Estimated date of closure of insolvency resolution process	29-05-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prakash Shenoy IBBI/IPA-002/IP-N00946/2019-2020/13010
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1703, Florentina, Lodha Paradise, Near Majiwade Flyover, Thane, Maharashtra, 400601
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Kanchansobha Debt Resolution Advisors Private Limited, 1507, B Wing, One BKC, G-Block, BKC, Bandra East, Mumbai- 400051 Email: jepl@kanchansobha.com
11.	Last date for submission of claims	14-12-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional3	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads

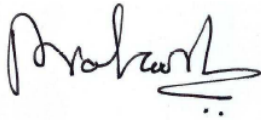
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a **Corporate Insolvency Resolution Process** of the **Jawaria Enterprises Private Limited** on **30/11/2021** in **C.P. No. 3346/IBC/MB/2019**.

The creditors of **Jawaria Enterprises Private Limited**, are hereby called upon to submit their claims with proof on or before 14-12-2021 to the **Interim Resolution Professional** at the address mentioned against entry No. 10.

All creditors may submit the claims with proof in person or by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :



Mr. Prakash Shenoy

IBBI/IPA-002/IP-N00946/2019-2020/13010

(IRP of Jawaria Enterprises Pvt. Ltd.)

Date: 03-12-2021

Place: Mumbai